

3

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

OA No.750/1994

NEW DELHI THIS THE 3RD DAY OF AUGUST, 1994.

MR.JUSTICE S.K.DHAON, ACTING CHAIRMAN
MR.B.N.DHOUNDIYAL, MEMBER(A)

Shri Sukhbir Singh
S/o Shri Kali Charan
R/o C-76 Jhuggi No.194
Birla Mandir, Gole Market
New Delhi.

...

APPLICANT

BY ADVOCATE SHRI S.M.RATANPAUL.

Vs.

1. Planning Commission
Yojna Bhawan
Sansad Marg
New Delhi.
2. The Sr.Research Officer
Education Division
Planning Commission
Yojna Bhawan
Sansad Marg
New Delhi.
3. Sri Vishan Singh
Under Secretary,
Planning Commission
Education Division
Yojna Bhawan, Sansad Marg
New Delhi.
4. Shri S.M.R.Zai
Dy.Adviser
Planning Commission
(C&B Division)
Yojna Bhawan
Sansad Marg
New Delhi.

ORDER(ORAL)

JUSTICE S.K.DHAON:

Shri S.M.Ratanpaul, counsel, has filed his vakalatnama on behalf of the applicant. Let the same be placed on record. He states that he has examined this OA and he feels that it suffers from some technical defects. He therefore, prays that he may be permitted to withdraw this OA with liberty to file a fresh OA, if necessary. Permission accorded. The OA is dismissed as withdrawn.

\$0
(B.N.DHOUNDIAL)
MEMBER(A)

\$0
(S.K.DHAON)
ACTING CHAIRMAN

SNS